

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

Sb/

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

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[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 30- M/s Twenty First Century Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 26.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

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O.A. No. 622 of 2024

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 30, M/S TWENTY FIRST
CENTURY PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Twenty First Century Pvt. Ltd., the Respondent No. 30, in compliance with the direction dated 27.02.2025 passed by this Hon'ble Tribunal, wherein the recently added industries in the Barhi Industrial Area matter were directed to file their objections to the Joint Committee Report dated 03.01.2025.
2. That at the outset, it is submitted that the observations in the Joint Committee Report do not accurately reflect the compliance status of the Answering Respondent's unit. The findings in the Report appear to be based on assumptions and outdated assessments, which are

inconsistent with the current operational realities of the Answering Respondent.

3. That the Answering Respondent operates under the name and style of Twenty First Century Creation Pvt. Ltd., situated at Plot No. 207, HSIIDC, Barhi, District Gannaur, Sonipat, Haryana. The unit is engaged in pre-treatment (bleaching) and dyeing processes and possesses a valid Consent to Operate (CTO) up to 30.09.2029. The unit is equipped with a modern Effluent Treatment Plant (ETP), and adherence to environmental norms and best industrial practices is a priority for the Answering Respondent. Any gaps in technical or operational compliance have been rectified upon receiving feedback from statutory authorities.
4. That the Answering Respondent has consistently undertaken substantial investments in environmental control measures, including a modern Effluent Treatment Plant (ETP), ensuring adherence to applicable environmental norms and best industrial practices. The Answering Respondent denies any deliberate non-compliance and submits that if there were any technical/operational gaps, they stand rectified upon receiving feedback from statutory authorities.
5. **OBJECTIONS TO THE JOINT COMMITTEE REPORT:**
 - 5.1. The Answering Respondent submits that an inspection conducted on 07.08.2024 resulted in observations concerning the unit's practices. A Show Cause Notice dated 02.01.2025 was subsequently received from the Haryana State Pollution Control Board (HSPCB), alleging non-compliance in areas such as effluent treatment, hazardous waste

management, and production reporting. These allegations have been addressed comprehensively by the Answering Respondent, with a detailed and reasoned response submitted to the HSPCB, backed by documentary evidence of compliance. Therefore, the continued reliance on these initial findings is unjustified and does not reflect the present compliance status of the unit.

- 5.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB. In response to the Show Cause Notice dated 02.01.2025 which raised several allegations, the Answering Respondent has provided a comprehensive response backed by documentary evidence confirming compliance. These responses address the primary concerns highlighted during the inspection conducted on 07.08.2024. A Copy of the Show Cause Notice and the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 5.3. That it was clarified in the response to the HSPCB Show Cause Notice that the alleged effluent dilution due to high reduction in pollution parameters such as BOD, COD, TSS, TDS, and FDS is attributed to the advanced treatment technologies employed at the ETP of the Answering Respondent, not due to any dilution with freshwater. The processes at the Respondent's unit involve a 12-stage washing process for cotton and viscose fabrics, which naturally results in diluted effluent. Moreover, the Answering Respondent utilizes non-toxic, eco-friendly, ZDHC-approved chemicals which optimize resource utilization and reduce pollution loads in wastewater. The equalization

tank at ETP ensures adequate mixing of trade effluent from various processes, corroborating the observed parameter values. Regular analysis by HSPCB and NABL-accredited laboratories confirm compliance by the Answering Respondent and the same was made a part of annexures along with the response to the HSPCB.

- 5.4. That regarding the management of hazardous waste, the Answering Respondent has secured the necessary Hazardous Waste Authorization from the HSPCB, with procedures for storage, management, and disposal strictly adhering to prescribed norms. A copy of this authorization is provided was put forth along with the response to the Show Cause Notice from HSPCB which has enclosed herewith along with the relevant annexures.
- 5.5. That concerns about production levels exceeding approved limits were also addressed. The production at the unit of the Answering Respondent has consistently been within the limits as per its CTO. The discrepancies noted by the inspection team were based on a misunderstanding of the production data reported in Form-4, which indicates an average daily production for the fiscal year 2023-24. Detailed monthly production logbooks confirm the compliance by the Answering Respondent.
- 5.6. That furthermore, in addressing water usage and discharge, the Answering Respondent have already received the result of a comprehensive water balance study conducted by a government-approved institute. The assessments therein have indicated that Respondent's operations are within permitted limits. This proactive

measure ensures continuous compliance and is documented thoroughly. The assessment report qua the same, while was not placed with HSPCB reply, shall be produced before this Hon'ble Tribunal as and when called for.

- 5.7. That additionally, the primary water source for the Answering Respondent's unit is through groundwater extraction, for which it had a valid certificate until 31.07.2024. A renewal application was timely submitted and the HWRA Permission Certificate for groundwater extraction certificate has already been received by the Answering Respondent and the same is valid till 30.07.2025.
- 5.8. That the Answering Respondent maintains that no dilution of effluent with fresh water occurs, and all trade effluent is properly treated and discharged in accordance with environmental standards. The ongoing water balance study and regular operation of our ETP exemplify our commitment to environmental stewardship.
- 5.9. That given these clarifications and the proactive measures taken post-inspection, the findings of the Joint Committee Report should be reconsidered. The adverse implications of any erroneous findings on the financial stability and operational continuity of our unit, which significantly contributes to the local economy and employment, are substantial and unwarranted. Thus any adverse order based on these findings would have severe financial implications and cause significant operational disruptions, affecting not only the unit but also the large workforce it employs and the broader local economy.

6. That the Answering Respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
7. The Answering Respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 30- M/s Twenty First Century Pvt. Ltd.

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...Respondents

AFFIDAVIT

I, Varun Garg S/o Sh. Pawan Kumar Garg, aged about 39 years R/o B-199, Ashok Vihar Phase-1, Delhi-11052, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 30, M/s Twenty First Century Creations Pvt. Ltd., having its office at Plot no.207, Barhi Indl. Area Phase-1, Dist.Sonepat Haryana-131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



DEPONENT

19 FEB 2025

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at New Delhi on this 19th day of February, 2025.


DEPONENT



ATTESTED

NOTARY PUBLIC, DELHI

10 FEB 2025



HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 2631

Dated: 21/1/25

To

M/s Twenty First Century Creation Pvt. Ltd.
PLOT NO. 207, HSIIDC, Barhi,
District Gannaur, Sonipat, Haryana.

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 07.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Pre-treatment (Bleaching) and dyeing having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Effluent characteristics: as per analysis report is as below: -

| Parameter | PETP inlet | PETP outlet | Prescribed discharge norms | Compliance w.r.t norms |
|------------|------------|-------------|----------------------------|---|
| pH | 6.6 | 8.5 | 6.0-9.0 | With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages. Non - compliance (Dilution) |
| Colour | BDL | BDL | - | |
| BOD (mg/l) | 398 | 6 | 500 | |
| COD (mg/l) | 1256 | 28 | 1400 | |
| TSS (mg/l) | 463 | 36 | 1500 | |
| TDS (mg/l) | 2216 | 1268 | 2100 | |

2. With existing treatment scheme, such a high reduction (BOD: 398 mg/l to 6 mg/l (98.49%), COD: 1256 mg/l to 28 mg/l (97.77%), TSS: 463 mg/l to 36 mg/l (92.24%), TDS: 2216 mg/l to 1268 mg/l

(42.77%) and FDS: 1712 mg/l to 992 mg/l (42%) in pollution parameters indicates dilution with freshwater in PETP at different stages.

3. The unit has not obtained Hazardous Waste Authorization from HSPCB.
4. Actual production is much higher than consented production. Hence it should be considered as non-compliance w.r.t. to suspected dilution and not having Hazardous waste authorization.

Recommendation of the Team: -

1. The unit shall immediately stop dilution of fresh water into PETP system.
2. The unit shall conduct study on water balance through government reputed institutes.
3. The unit shall ensure that untreated effluent not discharged without treatment.
4. The unit shall obtain valid no objection certificate from HGWA.

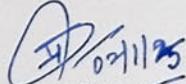
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonepat Region.
Ru

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonepat Region.



DATE: 04/02/25

To,

The Regional Officer
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 2.1.25 received on 23/01/2025 letter no. HSPCB/SR/2025/2631

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no. HSPCB/SR/2025/2631 dated 02.01.2025 and received on 23.01.2025 on the subject cited above.

In this context, it is submitted that our unit is engaged in the process of dyeing of fabric and bleaching, provided with proper and adequate ETP with flow meters and maintained proper Logbooks for fresh water, trade effluent generated, treated and production data. The treated water is eventually discharged in the HSIIDC sewer & CETP for Final treatment for which are paying to HSIIDC on regular basis. Although the results shown in the above said notice are very well within prescribed standards but even then, the said show cause notice has been issued with the observation that BOD, COD, TSS, TDS and FDS value found at the inlet of PETP, such a high reduction in pollution parameters with existing treatment scheme indicates dilution with freshwater in PETP at different stages. Moreover, the said analyses report of the sample collected by joint team on 07.08.2024, was never been communicated to us. However, the para wise reply and compliance of the observations and recommendations of the committee is submitted herewith as under for your consideration;

A. Reply/ compliance of observations

Para 1&2. Lower Parameters Value at ETP Inlet:

1. RESPONSES TO SPECIFIC ALLEGATIONS:

Observation: Allegation of Effluent Dilution due to High Reduction in Pollution Parameters

Response:



Regd. Office : B-199, Ashok Vihar, Phase-1, Delhi-110052, Mob.: 9811112919, 9958233212,
Email : varun@21centurytextile.com, Web : www.21centurytextile.com



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TWENTY FIRST CENTURY CREATIONS PVT. LTD.

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Ultra Modern Rotary Fabric Printing, Dyeing & Schiffely Embroidery

- The observed reduction in BOD, COD, TSS, TDS, and FDS levels is due to advanced treatment technology in our ETP, and not due to any dilution with freshwater.
- Our unit processes cotton and viscose fabrics, which require a 12-stage washing process to achieve high colour fastness. This naturally results in a diluted effluent.
- We have implemented a Chemical Management System that selects non-toxic, eco-friendly ZDHC-approved chemicals, optimizing resource utilization and reducing pollution loads in wastewater.
- They reduce the pollution loads in processed wastewater generated. Thus, the reduction in BOD, COD, TSS, TDS and FDS value levels is due to utilization of the cleaner technology & should be considered a positive initiative rather than being penalized.
- The equalization tank of adequate capacity at the ETP inlet ensures composite mixing of trade effluent from various processes, leading to observed parameter values.
- Regular ETP inlet and outlet analysis is conducted by HSPCB and NABL-accredited laboratories, with reports confirming compliance. **(Annexure 2)**
- We have implemented Color coding in our PETP for the purpose of pipeline identification of treated, untreated and utility water systems. Process Flow diagram demonstrating the design & treatment stages is attached.
- Image is attached (Annexure one).
- It is also submitted that said typical range 500 of BOD, 1400 of COD, 1500 of TSS and 2100 of TDS referred in the notice, may occur only for the concentrated effluent generated from Scouring, Dyeing process is also not regular and is done only for 20% Fabrics occasionally. We are mainly having bleaching, washing and softening processes having low concentration of BOD and other parameters resulting to dilution of concentrated effluent and lowering the values of parameters.
- The analyses report of our effluent **dated 22/07/2024** analysed from time-to-time by **HSPCB** and NABL recognised laboratories, before and after the inspection conducted by joint team, are enclosed as **annexure-2** in support of our submission which shows the values of parameters at inlet to ETP, similar or near to the value as shown in the above referred notice.



Regd. Office : B-199, Ashok Vihar, Phase-1, Delhi-110052, Mob.: 981112919, 9958233212,
Email : varun@21centurytextile.com, Web : www.21centurytextile.com

UNIT - 1 : MILL : PLOT NO. 207, HSIIDC, Barhi, Industrial Area - 131101, Distt. Sonapat (Haryana)
UNIT - 11 : MILL : PLOT NO. 55, HSIIDC, Barhi, Industrial Area - 131101, Distt. Sonapat (Haryana)
Mob.: 9899240309

Para 3. Not obtained Hazardous Waste Authorization from HSPCB:

We have already received GRANT for Hazardous Waste Authorization from HSPCB.
Copy is attached. **Annexure 3**

Para 4. Actual production is much higher than consented production:

- The team likely derived production figures from Form-4, which reflect an average production of 2.4 tonne per/day for 2023-24. However, the observed discrepancy may have arisen due to seasonal fluctuations in production cycles, but we have ensured that the average production remains within consented limits.
- Monthly Production chart with per day averages has been attached for ref **ANNEXURE 4**
- We hereby reaffirm that our unit adheres to the specified fresh water consumption limits and in compliance with the regulatory directives.

Thus, from the above stated facts and details it is evident that no dilution of effluent with fresh water is done and no such arrangement as apprehended in the above referred notice, exists in our unit which is also clear from the fact that the joint team did not find any such arrangement at site in practical and did not pointed out at the time of inspection. It is pertinent to mention that during the inspection on 07-08-2024, no evidence of freshwater dilution in the ETP system was found. Therefore, the allegations are speculative and not based on factual data.

Reply/ compliance of recommendation

- No dilution is being made by us and we are already discharging our treated trade effluent into HSIIDC sewer since commissioning of our unit, which is the further treated in the CETP and hence no action is required to be taken on this recommendation.
- We have implemented Color coding in our PETP for the purpose of pipeline identification of treated, untreated and utility water systems.
Image is attached (Annexure one)
- We have approached a reputed & recognised institute to conduct study on water balance for our Unit & it is in process. Preliminary data assessment indicates that our water usage and effluent discharge align with permitted levels.
- The ETP is being operated regularly and effectively and achieving the prescribed standards as evident from the results shown in the above referred show cause notice and also from the analyses reports of our effluent analysed from time to time from HSPCB and EPA recognised laboratories, before and after the inspection conducted by joint team, copies of which are enclosed herewith for reference as **annexure 2.**



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TWENTY FIRST CENTURY CREATIONS PVT. LTD.

Ultra Modern Rotary Fabric Printing, Dyeing & Schiffely Embroidery

- We have maintained the record for fresh water consumption through bore well i.e. for which we have permission from HWRA. **Log book is attached Annexure 5.** The unit is having permission certificate from HWRA, copy is attached in **annexure 6**, along with the copy of application for renewal applied well within time.

- **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS:**

The inspection was conducted on 07.08.2024, while the SCN was issued on 02.01.2025. During this period, we have already undertaken corrective actions to ensure compliance, and we request that these improvements be duly considered.

- **FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS:**

Our unit directly and indirectly employs a significant workforce, and any closure action would severely impact employment. Additionally, several local businesses and suppliers rely on our operations. An abrupt closure would disrupt the local economy and supply chain.

In light of the above submissions, we respectfully request:

- a. Withdrawal of the SCN, as compliance has been duly demonstrated.
- b. Acceptance of supporting documents as evidence of adherence to environmental norms.
- c. An opportunity for re-inspection to validate compliance.

All above stated facts and details clearly reveal that we are not defying any norms of lower BOD value in process influent and dilution of freshwater in ETP, maintaining the proper logbooks and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time. As per details submitted above, you will appreciate that our unit has implemented the measures of cleaner technology and waste minimization practice and also complying with all directions of Board. We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice allowing us to continue our operations in alignment with the government's vision of facilitating business operations.



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TWENTY FIRST CENTURY CREATIONS PVT. LTD.

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We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms.

We hope the above submission is in order and look forward to your favourable consideration.

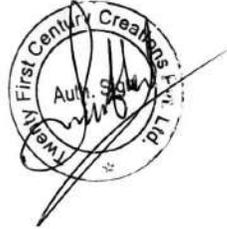
LIST OF ANNEXURE:

- (1) ETP PICTURE WITH STAGE WISE FLOW CHART
- (2) ANALYSIS REPORT OF ETP INLET & OUTLET SAMPLES DONE BY HSPCB AND NABL LAB
- (3) Grant of Authorization under Hazardous & other wastes.
- (4) PRODUCTION VS WATER CONSUMPTION SUMMARY
- (5) GROUND WATER EXTRACTION & ETP LOG BOOK
- (6) HGWA PERMISSION CERTIFICATE & COPY OF ONLINE DASHBOARD
- (7) Copy of SCN REF NO: HSPCB/SR/2025/2631
- (8) Copy of valid CTO FROM HSPCB

Thanking You,

Yours Truly,

(Authorized signatory)



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Mob.: 9899240309

4309

16



Barhi, Haryana, India
423r+mv3, Barhi, Haryana 131101, India
Lat 29.103755° Long 77.042385°
07/02/2025 01:37 PM GMT +05:30

21st CENTURY CREATIONS PVT LTD
207 BARHI INDUSTRIAL AREA SONIPAT
ETP FLOW CHART

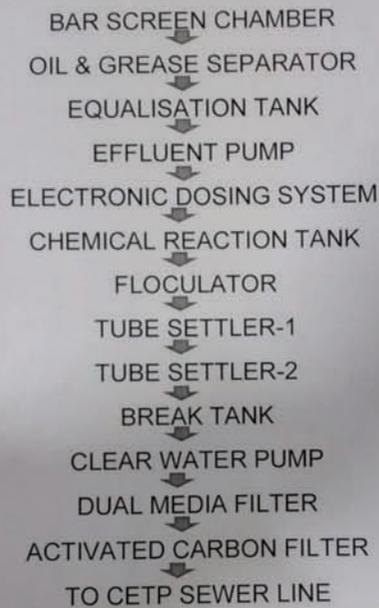


Figure 5: ETP FLOW CHART

For twenty First Century Creations Pvt. Ltd

With Sign





Barhi, Haryana, India
 423r+mv3, Barhi, Haryana 131101, India
 Lat 29.103755° Long 77.042385°
 07/02/2025 01:37 PM GMT +05:30





**PREVENT
POLLUTION**

4311



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FORM J
(See Rule 36)

Report No.:-670
Dated - July 22, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 12th day of July, 2024 from Sh. Ravinder Yadav, AEE, a sample of liquid trade effluent of M/s Twenty First Century Creation Pvt. Ltd., Plot No.-207, Sonpat, collected on 11.07.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 12/07/2024 to 22/07/2024 and declare the result of analysis to be as follow:-

| Sr. No. | Parameter | Inlet of ETP | Outlet of ETP | Prescribed Limits | Test Method |
|---------|--|--------------|------------------|-------------------|--|
| 1. | pH Value at 25°C | 5.69 | 7.18 | 6.0-9.0 | APHA 4500 H ⁺ B (24 th Edition 2023) |
| 2. | Conductivity µS/cm at 25°C | 12870 | 2950 | ----- | APHA 2510 B (24 th Edition 2023) |
| 3. | Total Suspended Solids mg/l | 385 | 42 | 1500 | APHA 2540 - D (24 th Edition 2023) |
| 4. | B.O.D.(5 Days at 20 ^o C) mg/l | 56 | 12 | 500 | APHA 5210-C (24 th Edition 2023) |
| 5. | Chemical Oxygen Demand mg/l | 552 | 96 | 1400 | APHA 5220-B (24 th Edition 2023) |
| 6. | Oil & Grease mg/l | 17.8 | BDL* (DL**=4) | 10 | APHA 5520-B (24 th Edition 2023) |
| 7. | Total Dissolved Solids mg/l | 7080 | 1620 | 2100 | APHA 2540-C (24 th Edition 2023) |

BDL* = Below Detection Limit
DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **22nd day of July, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Sonipat/ M/s Twenty First Century Creation Pvt. Ltd., Plot No.-207, Sonipat

Endst. No. HSPCB/LAB/F/2024/ 3630

Dated: 22/7/24

This test report relate only to the particular sample submitted for testing





**PREVENT
POLLUTION**

FORM J
(See Rule 36)

Report No.:-670
Dated - July 22, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 12th day of July, 2024 from Sh. Ravinder Yadav, AEE, a sample of liquid trade effluent of M/s Twenty First Century Creation Pvt. Ltd., Plot No.-207, Sonpat, collected on 11.07.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 12/07/2024 to 22/07/2024 and declare the result of analysis to be as follow:-

| Sr. No. | Parameter | Inlet of ETP | Outlet of ETP | Prescribed Limits | Test Method |
|---------|---|--------------|------------------|-------------------|---|
| 1. | Colour | Redish | Almost Colorless | ----- | ---- |
| 2. | Odour | Bad | Mild | ----- | ---- |
| 3. | Sulphide as S mg/l | 7.2 | 0.8 | 1 | IS 3025 (Part-29) :1986 (Reaffirmed 2003) |
| 4. | SAR | 28.12 | 3.24 | 26 | ---- |
| 5. | Ammonical Nitrogen as N mg/l | 25.76 | 4.48 | 50 | APHA 4500-N 24 th Edition 2023 |
| 6. | Phenolic Compounds as C ₆ H ₅ OH mg/l | 1.48 | ND | 1 | IS 3025 (Part-43) Sec 1-2022 |
| 7. | Total Chromium as Cr mg/l | 3.45 | 0.64 | 2 | APHA 3500-Cr (B) (24 th Edition 2023) |

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **22nd day of July, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Sonipat/ M/s Twenty
First Century Creation Pvt. Ltd., Plot No.-207, Sonipat

Endst. No. HSPCB/LAB/F/2024/ 3630

Dated: 22/7/24

This test report relate only to the particular sample submitted for testing



4313

HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169

Web Site : www.hthlabs.com, e-mail : haryanatesthouseecs@gmail.com, testing@hthlabs.com

An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory**TEST REPORT**

| | |
|---|--|
| Issued To: Twenty First Century Creation Pvt. Ltd., Plot No. 207,HSIIDC, Barhi Ind. Area, Sonapat (HR) | Report No. : HTH/EP/250201010 ULR No. : TC781125100011024F Party's Ref No. : Nil Booking Date : 01/02/2025 Period of Testing : 01/02/2025 To 06/02/2025 Reporting Date : 06/02/2025 |
|---|--|

| | |
|--------------------------------------|-------------------------------------|
| Sample Description | : Effluent Water Sample (ETP-Inlet) |
| Type of Industry | : Textile Industry |
| Sample type | : Effluent Water Sample (ETP-Inlet) |
| Date of sampling | : 01/02/2025 |
| Date of receipt of sample | : 01/02/2025 |
| Sample Location | : ETP-Inlet |
| Sample quantity | : 2 Ltr. |
| Purpose of analysis | : Monitoring |
| Sampling Method | : HTH/EP/SAP-01 |
| Sample collected/ supplied by | : By our Lab. Representative |

TEST RESULTS

| S.N. Test Parameters | Unit | Result | Test Method |
|---|----------|--------------|-------------------------------|
| Discipline : Chemical, Group : Pollution & Environment | | | |
| 1 Colour | Hazen | 57.0 | IS 3025 (Part 4): 2021 |
| 2 Odour | | Foul | IS 3025 (Part 5): 2018 |
| 3 pH | | 8.12 | IS 3025 (Part 11): 2022 |
| 4 Conductivity | µmhos/cm | 3760.0 | IS 3025 (Part 14): 2013 |
| 5 Suspended Solids | mg/L | 452.0 | IS 3025 (Part 17): 2022 |
| 6 Chemical Oxygen Demand(COD) | mg/L | 760.0 | IS 3025 (Part 58): 2023 |
| 7 Biochemical Oxygen Demand (BOD) 3 Days at 27°C | mg/L | 193.0 | IS 3025 (Part 44): 2023 |
| 8 Oil & Grease | mg/L | 16.8 | IS 3025 (Part 39): 2021 |
| 9 Total Dissolved Solids | mg/L | 2734.0 | IS 3025 (Part 16): 2023 |
| 10 Ammonical Nitrogen (as N) | mg/L | 14.9 | IS 3025 (Part 34/Sec-1): 2023 |
| 11 Phenolic Compound | mg/L | 0.06 | IS 3025 (Part 43/Sec-1): 2022 |
| 12 Sulphide (H ₂ S) | mg/L | BLQ(LOQ 0.5) | IS 3025 (Part 29): 2022 |
| 13 SAR | meq/l | 1.5 | HTH/EP/STP-28 |
| 14 Total Chromium (as Cr) | mg/L | BLQ(LOQ 0.1) | HTH/INS-03/STP-29 |

End of Report

Remarks : BLQ : Below limits of Quantification/ LOQ : Limits of Quantification



Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Review by: *[Signature]* 06-02-25
- Note: 1. Test report shall not be reproduced in whole or in part and cannot be used as an evidence in the court of Law.
2. The results contained in this test report pertains only to the sample tested not for the whole lot.
3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.
4. Total liability of HTH Laboratories Pvt. Ltd. is limited to the invoiced amount only.
5. Samples will be destroyed after one month from the date of issue of test report unless otherwise specified.
6. Sample not drawn by HTH unless otherwise specified.
7. The details received from customer on its own responsibility. Lab does not confirm about it and hence does not taken any responsibility whatsoever.

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HTH Laboratories Pvt. Ltd.

(Formerly Known as Haryana Test House & Consultancy Services)

Plot No. 50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)

Contact : (Off.) 86077-70160, 0180-4067223, (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.hthlabs.com, e-mail : haryanatesthousecs@gmail.com, testing@hthlabs.com



An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory

TEST REPORT

| | |
|---|--|
| Issued To: Twenty First Century Creation Pvt. Ltd., Plot No. 207, HSIIDC, Barhi Ind. Area, Sonapat (HR) | Report No. : HTH/EP/250201011 ULR No. : TC781125100011025F Party's Ref No. : Nil Booking Date : 01/02/2025 Period of Testing : 01/02/2025 To 06/02/2025 Reporting Date : 06/02/2025 |
|---|--|

| | |
|-------------------------------|--------------------------------------|
| Sample Description | : Effluent Water Sample (ETP-Outlet) |
| Type of Industry | : Textile Industry |
| Sample type | : Effluent Water Sample (ETP-Outlet) |
| Date of sampling | : 01/02/2025 |
| Date of receipt of sample | : 01/02/2025 |
| Sample Location | : ETP-Outlet |
| Sample quantity | : 2 Ltr. |
| Purpose of analysis | : Monitoring |
| Sampling Method | : HTH/EP/SAP-01 |
| Sample collected/ supplied by | : By our Lab. Representative |

TEST RESULTS

| S.N. | Test Parameters | Unit | Result | Standard for Discharge of Eff. from Textile Ind. | Test Method |
|--|--|----------|---------------|--|-------------------------------|
| Discipline : Chemical, Group : Pollution & Environment | | | | | |
| 1 | Colour | Hazen | 12.0 | - | IS 3025 (Part 4): 2021 |
| 2 | Odour | | Odourless | | IS 3025 (Part 5): 2018 |
| 3 | pH | | 7.85 | 6.0 - 9.0 | IS 3025 (Part 11): 2022 |
| 4 | Conductivity | µmhos/cm | 1926.0 | - | IS 3025 (Part 14): 2013 |
| 5 | Suspended Solids | mg/L | 38.0 | 1500 Max. | IS 3025 (Part 17): 2022 |
| 6 | Chemical Oxygen Demand (COD) | mg/L | 90.0 | 1400 Max. | IS 3025 (Part 58): 2023 |
| 7 | Biochemical Oxygen Demand (BOD) 3 Days at 27°C | mg/L | 25.0 | 500 Max. | IS 3025 (Part 44): 2023 |
| 8 | Oil & Grease | mg/L | 4.3 | 10 Max. | IS 3025 (Part 39): 2021 |
| 9 | Total Dissolved Solids | mg/L | 1172.0 | 2100 Max. | IS 3025 (Part 16): 2023 |
| 10 | Ammonical Nitrogen (as N) | mg/L | 9.33 | 50 Max. | IS 3025 (Part 34/Sec-1): 2023 |
| 11 | Phenolic Compound | mg/L | BLQ(LOQ 0.05) | 1.0 Max. | IS 3025 (Part 43/Sec-1): 2022 |
| 12 | Sulphide (H ₂ S) | mg/L | BLQ(LOQ 0.5) | 2.0 Max. | IS 3025 (Part 29): 2022 |
| 13 | SAR | meq/l | 0.8 | - | HTH/EP/STP-28 |
| 14 | Total Chromium (as Cr) | mg/L | BLQ(LOQ 0.1) | 2.0 Max. | HTH/INS-03/STP-29 |

End of Report

Remarks : BLQ : Below limits of Quantification/ LOQ : Limits of Quantification



Review by
06-02-25

Md. Asfak Ansari
Sr. Manager (Env.)

Page No.: 1 of 1

- Note:
1. Test report shall not be reproduced in whole or in part and cannot be used as an evidence in the court of Law.
 2. The results contained in this test report pertain only to the sample tested not for the whole lot.
 3. This report is only for your guidance, and not for legal purposes, commercial decision, and for advertisement.
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 7. The details received from customer on its own responsibility. Lab does not confirm about it and hence does not take any responsibility whatsoever.



Haryana State Pollution Control Board
 Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-
 2236119(O) Email:- hspcbrosr@gmail.com



No. :HWM/SON/2025/15632490

DT: 31/01/2025

To

M/s TWENTY FIRST CENTURY CREATION PVT. LTD.
 PLOT NO. 207, HSIIDC, BARHI SONEOAT
 Sonipat

Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016

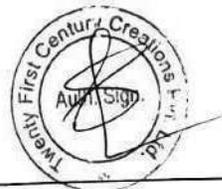
1. Reference of application:15632490 dated: 31/01/2025
2. PAWAN KUMAR GARG of TWENTY FIRST CENTURY CREATION PVT. LTD. is hereby granted an authorization for generation, collection, storage on the premises situated at PLOT NO. 207, HSIIDC, BARHI SONEOAT

Details of Authorization

| S.No. | Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules | Authorised mode of disposal or recycling or utilisation or co-processing, etc. | Quantity |
|-------|---|--|------------------|
| 1 | Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil | Recovery and Reuse-Authorized recyclers | 0.05 KL/Annum |
| 2 | Purification and treatment of exhaust air, water and waste water from the treatment plants (CETP's), Chemical sludge from waste water treatment | GEPIL | 3 T/Annum |

1. The authorization shall be valid for a period of 29/01/2025 to 30/09/2029
2. The authorization is subject to the following general and specific conditions :-

- (i) **1. The unit will comply with provision of all applicable Acts/Rules/Direction of the Board/CPCB. 2. Unit will generate its manifest online for proper disposal of hazardous waste through GEPIL. 3. Unit will submit annual returns on prescribed format before 30th June as per HOWM Rules. 4. Unit will renew its agreement with GEPIL and unit will apply renewal of authorization within stipulated time period**

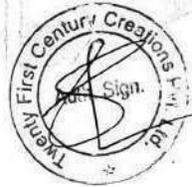


Regional Officer Sonipat

For Haryana State Pollution Control Board**Conditions of Authorization:**

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuring 31 st March of the year.

**Regional Officer Sonipat
For Haryana State Pollution Control Board**



| PRODUCTION REPORT & WATER CONSUMPTION | | | | | | | | | |
|---------------------------------------|--------------|------------|---|--------------------|--|--|---|------------------------------------|--|
| BOREWELL DETAILS IN KLD | | | | | PRODUCTION DETAILS IN T.G | | | | |
| MONTH | READING FROM | READING TO | MONTHLY CONSUMPTION FROM BOREWELL (IN KL) | No Of WORKING DAYS | AVERAGE PER DAY WATER CONSUMPTION INCLUDING BOILER (IN KL) | AVERAGE PER DAY T.E. DISCHARGE (IN KL) | t.e discharge/total per day water consumption | AVERAGE PRODUCTION PER DAY (IN Kg) | WATER USED PER Kg OF PRODUCTION (IN Ltr) |
| Jun-24 | 85991 | 88815 | 2824 | 21 | 134.48 | 122.21 | 0.909 | 2737 | 49.13 |
| Jul-24 | 88815 | 92013 | 3198 | 24 | 133.25 | 121.15 | 0.909 | 2681 | 49.70 |
| Aug-24 | 92013 | 94743 | 2730 | 21 | 130.00 | 118.07 | 0.908 | 2375 | 54.74 |
| Sep-24 | 94743 | 97931 | 3188 | 24 | 132.83 | 115.91 | 0.873 | 2538 | 52.34 |
| Oct-24 | 97931 | 100699 | 2768 | 21 | 131.81 | 114.29 | 0.867 | 2310 | 57.06 |
| Nov-24 | 100699 | 102683 | 1984 | 17 | 116.71 | 105.98 | 0.908 | 2250 | 51.87 |
| Dec-24 | 102683 | 105930 | 3247 | 24 | 135.29 | 122.77 | 0.907 | 2290 | 59.08 |

NOTE: APPROX 2KL WATER IS LOST IN EVAPORATION (FABRIC PICK UP IS 60-80%)
APPROX 6.5 TO 9KL PER DAY IS OUR CONDENSATE RECOVERY, WHICH IS FED IN BOILER



JUNE 2024

CLASSTEAM Pg. No. _____
Date / /

| DATE | Ground water Flow Start | Ground water Flow Stop | Total Reading (In Kl) |
|---------|-------------------------|------------------------|-----------------------|
| 01-6-24 | 85991 | 86021 | 30- |
| 02-6-24 | 86021 | 86021 | SUNDAY |
| 03-6-24 | 86021 | 86136 | 115 |
| 04-6-24 | 86136 | 86269 | 133 |
| 05-6-24 | 86269 | 86405 | 136 |
| 06-6-24 | 86405 | 86551 | 146 |
| 07-6-24 | 86551 | 86686 | 135 |
| 08-6-24 | 86686 | 86786 | 100 |
| 09-6-24 | SUNDAY | | |
| 10-6-24 | 86786 | 86917 | 131 |
| 11-6-24 | 86917 | 87051 | 134 |
| 12-6-24 | 87051 | 87177 | 126 |
| 13-6-24 | 87177 | 87321 | 144 |
| 14-6-24 | 87321 | 87462 | 141 |
| 15-6-24 | PLANT OFF | | |
| 16-6-24 | SUNDAY | | |
| 17-6-24 | 87462 | 87602 | 140 |
| 18-6-24 | 87602 | 87726 | 124 |
| 19-6-24 | 87726 | 87858 | 132 |
| 20-6-24 | 87858 | 87997 | 139 |
| 21-6-24 | 87997 | 88127 | 130 |
| 22-6-24 | PLANT OFF | | |
| 23-6-24 | SUNDAY | | |
| 24-6-24 | 88127 | 88253 | 126 |
| 25-6-24 | 88253 | 88390 | 137 |
| 26-6-24 | 88390 | 88548 | 158 |
| 27-6-24 | 88548 | 88684 | 136 |
| 28-6-24 | 88684 | 88815 | 131 |
| 29-6-24 | PLANT OFF | | |
| 30-6-24 | SUNDAY | | |



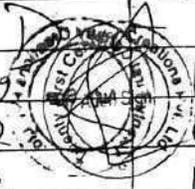
JULY 2024

4319

21st Century Creations Pvt. Ltd.

CLASSTEAM Pg. No. _____
Date _____

| DATE | Ground water Flow Start | Ground water Flow Stop | Total Reading (In KL) |
|---------|----------------------------|---------------------------|--------------------------|
| 01-7-24 | 88815 | 88946 | 131 |
| 02-7-24 | 88946 | 89082 | 136 |
| 03-7-24 | 89082 | 89206 | 124 |
| 04-7-24 | 89206 | 89336 | 130 |
| 05-7-24 | 89336 | 89461 | 125 |
| 06-7-24 | 89461 | 89585 | 124 |
| 07-7-24 | S U N D A Y | | |
| 08-7-24 | 89585 | 89719 | 134 |
| 09-7-24 | 89719 | 89848 | 129 |
| 10-7-24 | 89848 | 89982 | 134 |
| 11-7-24 | 89982 | 90155 | 173 |
| 12-7-24 | 90155 | 90281 | 126 |
| 13-7-24 | 90281 | 90407 | 126 |
| 14-7-24 | S U N D A Y | | |
| 15-7-24 | 90407 | 90531 | 124 |
| 16-7-24 | 90531 | 90672 | 141 |
| 17-7-24 | 90672 | 90828 | 156 |
| 18-7-24 | 90828 | 90955 | 127 |
| 19-7-24 | P L A N T OFF | | |
| 20-7-24 | P L A N T OFF | | |
| 21-7-24 | S U N D A Y | | |
| 22-7-24 | P L A N T OFF | | |
| 23-7-24 | 90955 | 91096 | 141 |
| 24-7-24 | 91096 | 91214 | 118 |
| 25-7-24 | 91214 | 91340 | 126 |
| 26-7-24 | 91340 | 91483 | 143 |
| 27-7-24 | 91483 | 91616 | 133 |
| 28-7-24 | S U N D A Y | | |
| 29-7-24 | 91616 | 91752 | 136 |
| 30-7-24 | 91752 | 91882 | 130 |
| 31-7-24 | 91882 | 92013 | 131 |



AUG 2024

| DATE | Ground water Flow Start | Ground water Flow Stop | Total Reading (Inkl) |
|---------|-------------------------|------------------------|----------------------|
| 01-8-24 | P L A N T O F F | | |
| 02-8-24 | P L A N T O F F | | |
| 03-8-24 | 92013 | 92134 | 121 |
| 04-8-24 | S U N D A Y | | |
| 05-8-24 | 92134 | 92306 | 172 |
| 06-8-24 | 92306 | 92452 | 146 |
| 07-8-24 | 92452 | 92550 | 98 |
| 08-8-24 | 92550 | 92677 | 127 |
| 09-8-24 | 92677 | 92799 | 122 |
| 10-8-24 | 92799 | 92931 | 132 |
| 11-8-24 | S U N D A Y | | |
| 12-8-24 | 92931 | 93064 | 133 |
| 13-8-24 | 93064 | 93197 | 133 |
| 14-8-24 | 93197 | 93327 | 130 |
| 15-8-24 | H O L I D A Y | | |
| 16-8-24 | 93327 | 93456 | 129 |
| 17-8-24 | 93456 | 93590 | 134 |
| 18-8-24 | S U N D A Y | | |
| 19-8-24 | P L A N T O F F | | |
| 20-8-24 | P L A N T O F F | | |
| 21-8-24 | 93590 | 93724 | 134 |
| 22-8-24 | 93724 | 93856 | 132 |
| 23-8-24 | 93856 | 93987 | 131 |
| 24-8-24 | 93987 | 94111 | 124 |
| 25-8-24 | S U N D A Y | | |
| 26-8-24 | P L A N T O F F | | |
| 27-8-24 | 94111 | 94236 | 125 |
| 28-8-24 | 94236 | 94357 | 121 |
| 29-8-24 | 94357 | 94477 | 120 |
| 30-8-24 | 94477 | 94612 | 135 |
| 31-8-24 | 94612 | 94743 | 131 |



SEP 2024

4321

21st Century Creations

CLASS/TEAM Pg. No. / Date

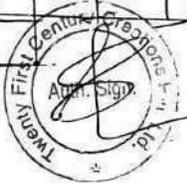
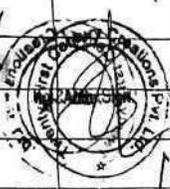
| DATE | Ground water Flow Start | Ground water Flow Stop | Total Reading in (Kl) |
|---------|----------------------------|---------------------------|--------------------------|
| 01-9-24 | S U | N D | A Y |
| 02-9-24 | 94743 | 94866 | 123 |
| 03-9-24 | 94866 | 94999 | 133 |
| 04-9-24 | 94999 | 95128 | 129 |
| 05-9-24 | 95128 | 95253 | 125 |
| 06-9-24 | 95253 | 95381 | 128 |
| 07-9-24 | 95381 | 95513 | 132 |
| 08-9-24 | S U | N D | A Y |
| 09-9-24 | 95513 | 95639 | 126 |
| 10-9-24 | 95639 | 95772 | 133 |
| 11-9-24 | 95772 | 95904 | 132 |
| 12-9-24 | 95904 | 96032 | 128 |
| 13-9-24 | 96032 | 96168 | 136 |
| 14-9-24 | 96168 | 96289 | 121 |
| 15-9-24 | S U | N D | A Y |
| 16-9-24 | 96289 | 96415 | 126 |
| 17-9-24 | 96415 | 96548 | 133 |
| 18-9-24 | 96548 | 96673 | 125 |
| 19-9-24 | 96673 | 96801 | 128 |
| 20-9-24 | 96801 | 96916 | 115 |
| 21-9-24 | 96916 | 97041 | 125 |
| 22-9-24 | S U | N D | A Y |
| 23-9-24 | 97041 | 97169 | 128 |
| 24-9-24 | 97169 | 97302 | 133 |
| 25-9-24 | 97302 | 97420 | 118 |
| 26-9-24 | 97420 | 97552 | 132 |
| 27-9-24 | 97552 | 97675 | 123 |
| 28-9-24 | 97675 | 97805 | 130 |
| 29-9-24 | S U | N D | A Y |
| 30-9-24 | 97805 | 97931 | 126 |



OCT 2024

CLASSTEAM Reg. No. _____
Date / /

| DATE | Ground Water Flow Start | Ground Water Flow Stop | Total Reading in (KL) |
|----------|-------------------------|------------------------|-----------------------|
| 01-10-24 | 97931 | 98055 | 124 |
| 02-10-24 | H O L I D A Y | | |
| 03-10-24 | 98055 | 98173 | 118 |
| 04-10-24 | 98173 | 98299 | 126 |
| 05-10-24 | H O L I D A Y | | |
| 06-10-24 | S U N D A Y | | |
| 07-10-24 | 98299 | 98334 | 35 |
| 08-10-24 | 98334 | 98466 | 132 |
| 09-10-24 | 98466 | 98663 | 197 |
| 10-10-24 | 98663 | 98800 | 137 |
| 11-10-24 | 98800 | 98926 | 126 |
| 12-10-24 | P L A N T O F F | | |
| 13-10-24 | S U N D A Y | | |
| 14-10-24 | 98926 | 99051 | 125 |
| 15-10-24 | 99051 | 99184 | 133 |
| 16-10-24 | 99184 | 99315 | 131 |
| 17-10-24 | 99315 | 99450 | 135 |
| 18-10-24 | 99450 | 99594 | 144 |
| 19-10-24 | 99594 | 99733 | 139 |
| 20-10-24 | S U N D A Y | | |
| 21-10-24 | 99733 | 99843 | 110 |
| 22-10-24 | 99843 | 99980 | 137 |
| 23-10-24 | 99980 | 100107 | 127 |
| 24-10-24 | 100107 | 100196 | 89 |
| 25-10-24 | 100196 | 100333 | 137 |
| 26-10-24 | 100333 | 100455 | 122 |
| 27-10-24 | S U N D A Y | | |
| 28-10-24 | 100455 | 100579 | 124 |
| 29-10-24 | 100579 | 100699 | 120 |
| 30-10-24 | P L A N T O F F | | |
| 31-10-24 | H O L I D A Y | | |



NOV 2024

21st Century (4323)

Geotechnical & Environmental Ltd.
Date

| DATE | Ground water Flow Start | Ground water Flow Stop | Total Reading in (KL) |
|----------|----------------------------|---------------------------|--------------------------|
| 01-11-24 | H O L I D A Y | | |
| 02-11-24 | P L A N T | O F F | |
| 03-11-24 | P L A N T | O F F | |
| 04-11-24 | P L A N T | O F F | |
| 05-11-24 | 100699 | 100844 | 145 |
| 06-11-24 | 100844 | 100968 | 124 |
| 07-11-24 | 100968 | 101094 | 126 |
| 08-11-24 | 101094 | 101224 | 130 |
| 09-11-24 | 101224 | 101351 | 127 |
| 10-11-24 | S U N D A Y | | |
| 11-11-24 | 101351 | 101454 | 103 |
| 12-11-24 | 101454 | 101580 | 126 |
| 13-11-24 | 101580 | 101705 | 125 |
| 14-11-24 | 101705 | 101839 | 134 |
| 15-11-24 | 101839 | 101941 | 102 |
| 16-11-24 | 101941 | 102067 | 126 |
| 17-11-24 | S U N D A Y | | |
| 18-11-24 | 102067 | 102092 | 25 |
| 19-11-24 | P L A N T | O F F | |
| 20-11-24 | P L A N T | O F F | |
| 21-11-24 | P L A N T | O F F | |
| 22-11-24 | P L A N T | O F F | |
| 23-11-24 | P L A N T | O F F | |
| 24-11-24 | P L A N T | O F F | |
| 25-11-24 | 102092 | 102148 | |
| 26-11-24 | 102148 | PUMP ISSUE | |
| 27-11-24 | 102150 | 102283 | |
| 28-11-24 | 102283 | 102410 | 127 |
| 29-11-24 | 102410 | 102546 | 136 |
| 30-11-24 | 102546 | 102683 | 137 |

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Dec 2024

21st Century Generation Cycling Club
 4324
 Date: / /

| Date | Ground water Flow Start | | Ground water Flow Stop | | Total Reading (Ltr) | |
|----------|-------------------------|---|------------------------|---|---------------------|-----|
| | S | U | N | D | A | Y |
| 01-12-24 | | | | | | |
| 02-12-24 | | | | | 102811 | 128 |
| 03-12-24 | | | | | 102940 | 129 |
| 04-12-24 | | | | | 103073 | 133 |
| 05-12-24 | | | | | 103215 | 142 |
| 06-12-24 | | | | | 103346 | 123 |
| 07-12-24 | | | | | 103346 | 00 |
| 08-12-24 | S | U | N | D | | A Y |
| 09-12-24 | | | | | 103571 | 125 |
| 10-12-24 | | | | | 103937 | 166 |
| 11-12-24 | | | | | 104062 | 125 |
| 12-12-24 | | | | | 104178 | 116 |
| 13-12-24 | | | | | 104331 | 153 |
| 14-12-24 | | | | | 104438 | 107 |
| 15-12-24 | S | U | N | D | | A Y |
| 16-12-24 | | | | | 104572 | 137 |
| 17-12-24 | | | | | 104699 | 127 |
| 18-12-24 | | | | | 104825 | 126 |
| 19-12-24 | | | | | 104953 | 128 |
| 20-12-24 | | | | | 105079 | 126 |
| 21-12-24 | | | | | 105204 | 125 |
| 22-12-24 | S | U | N | D | | A Y |
| 23-12-24 | | | | | 105306 | 102 |
| 24-12-24 | P L A N T O F F | | | | | |
| 25-12-24 | P L A N T O F F | | | | | |
| 26-12-24 | | | | | 105421 | 125 |
| 27-12-24 | | | | | 105547 | 126 |
| 28-12-24 | | | | | 105670 | 123 |
| 29-12-24 | S | U | N | D | | A Y |
| 30-12-24 | | | | | 105796 | 126 |
| 31-12-24 | | | | | 105930 | 134 |

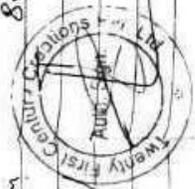


JUNE 2021

21st Century Creations Pvt. Ltd.

E.T.P. LOG BOOK

| DATE | Inlet Pump ON | Inlet Pump OFF | Inlet PH | LIME | FERROUS | Poly | CUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGED | STAN |
|---------|---------------|----------------|----------|------|---------|-------|-----------|------------------|-------------------|---------|-------|
| 01-6-21 | 7:55 | 19:50 | 13.2 | 30kg | 30kg | 200gm | 8.2 | 76614.27 | 134175.58 | | रजनिव |
| 02-6-21 | 8:05 | 19:55 | 13.2 | 35kg | 30kg | 200gm | 8.2 | 76642.11 | 13432.88 | 45kg | रजनिव |
| 03-6-21 | 7:50 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 76747.68 | 134306.38 | | रजनिव |
| 04-6-21 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 76869.85 | 134426.71 | | रजनिव |
| 05-6-21 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 76996.78 | 134551.18 | | रजनिव |
| 06-6-21 | 7:50 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.2 | 77131.64 | 134684.04 | | रजनिव |
| 07-6-21 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 77257.63 | 134807.57 | | रजनिव |
| 08-6-21 | 8:05 | 19:55 | 13.2 | 30kg | 30kg | 190gm | 8.2 | 77348.98 | 134897.57 | 40kg | रजनिव |
| 09-6-21 | 7:50 | 20:00 | 13.2 | 35kg | 25kg | 180gm | 8.2 | 77470.64 | 135017.43 | | रजनिव |
| 10-6-21 | 8:05 | 19:55 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 77595.02 | 135139.37 | | रजनिव |
| 11-6-21 | 7:55 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 77719.04 | 135254.66 | | रजनिव |
| 12-6-21 | 7:50 | 19:50 | 13.2 | 30kg | 30kg | 200gm | 8.3 | 77844.23 | 135384.26 | | रजनिव |
| 13-6-21 | 8:00 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 77973.75 | 135511.87 | 45kg | रजनिव |
| 14-6-21 | 8:00 | 19:55 | 13.2 | 35kg | 25kg | 190gm | 8.3 | 78104.42 | 135639.97 | | रजनिव |
| 15-6-21 | 8:00 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 78217.69 | 135751.57 | | रजनिव |
| 16-6-21 | 8:10 | 20:00 | 13.1 | 35kg | 25kg | 190gm | 8.2 | 78339.54 | 135871.03 | | रजनिव |
| 17-6-21 | 8:10 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.1 | 78468.63 | 135998.21 | | रजनिव |
| 18-6-21 | 7:50 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.2 | 78589.30 | 136116.51 | 45kg | रजनिव |
| 19-6-21 | 8:10 | 19:55 | 13.3 | 35kg | 30kg | 200gm | 8.2 | 78705.04 | 136230.54 | | रजनिव |
| 20-6-21 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 78832.90 | 136355.90 | | रजनिव |
| 21-6-21 | 8:00 | 20:00 | 13.2 | 25kg | 25kg | 180gm | 8.1 | 78978.84 | 136499.68 | | रजनिव |
| 22-6-21 | 7:50 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 79105.77 | 136624.12 | 40kg | रजनिव |
| 23-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 24-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 25-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 26-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 27-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 28-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 29-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |
| 30-6-21 | 8:00 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | | | | रजनिव |



E.T.P. LOG BOOK
21st Century Creations Pvt. Ltd.

JULY 2014

| DATE | Inlet Pump ON | Inlet Pump OFF | Inlet PH | LIME | FERROUS | POLY | OUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGE | SIGN |
|---------|---------------|----------------|----------|-------|---------|--------|-----------|------------------|-------------------|--------|-------|
| 01-7-24 | 7:55 | 19:50 | 13.3 | 30 kg | 30 kg | 180 gm | 8.3 | 79225.43 | 136742.02 | | रजनीश |
| 02-7-24 | 8:10 | 20:00 | 13.2 | 35 kg | 30 kg | 190 gm | 8.2 | 79347.70 | 136861.88 | | रजनीश |
| 03-7-24 | 8:00 | 19:55 | 13.2 | 35 kg | 25 kg | 190 gm | 8.3 | 79471.93 | 136984.28 | | रजनीश |
| 04-7-24 | 7:55 | 20:00 | 13.1 | 35 kg | 30 kg | 200 gm | 8.2 | 79586.40 | 137096.50 | 45 kg | रजनीश |
| 05-7-24 | 8:00 | 20:00 | 13.2 | 25 kg | 25 kg | 180 gm | 8.1 | 79707.13 | 137215.45 | | रजनीश |
| 06-7-24 | 7:50 | 19:55 | 13.3 | 30 kg | 30 kg | 180 gm | 8.2 | 79823.16 | 137329.20 | | रजनीश |
| 07-7-24 | | | | | | | | | | | |
| 08-7-24 | 8:05 | 20:00 | 13.1 | 35 kg | 30 kg | 200 gm | 8.2 | 79938.32 | 137442.66 | | रजनीश |
| 09-7-24 | 7:55 | 19:50 | 13.1 | 35 kg | 30 kg | 200 gm | 8.3 | 80061.41 | 137563.93 | | रजनीश |
| 10-7-24 | 7:50 | 19:55 | 13.2 | 35 kg | 25 kg | 180 gm | 8.2 | 80184.80 | 137681.97 | | रजनीश |
| 11-7-24 | 7:55 | 20:00 | 13.1 | 35 kg | 30 kg | 190 gm | 8.2 | 80305.57 | 137803.91 | | रजनीश |
| 12-7-24 | 7:50 | 20:00 | 13.3 | 30 kg | 25 kg | 180 gm | 8.1 | 80427.03 | 137922.20 | | रजनीश |
| 13-7-24 | 7:55 | 19:50 | 13.2 | 35 kg | 25 kg | 180 gm | 8.2 | 80548.13 | 138045.60 | 40 kg | रजनीश |
| 14-7-24 | | | | | | | | | | | |
| 15-7-24 | 7:55 | 20:00 | 13.1 | 35 kg | 30 kg | 200 gm | 8.2 | 80698.44 | 138189.63 | | रजनीश |
| 16-7-24 | 8:00 | 19:55 | 13.2 | 25 kg | 25 kg | 180 gm | 8.1 | 80813.57 | 138302.47 | | रजनीश |
| 17-7-24 | 7:50 | 20:00 | 13.3 | 30 kg | 30 kg | 180 gm | 8.2 | 80944.49 | 138431.49 | | रजनीश |
| 18-7-24 | 7:55 | 20:00 | 13.1 | 35 kg | 30 kg | 200 gm | 8.2 | 81087.70 | 138571.89 | | रजनीश |
| 19-7-24 | | | | | | | | | | | |
| 20-7-24 | | | | | | | | | | | |
| 21-7-24 | | | | | | | | | | | |
| 22-7-24 | | | | | | | | | | | |
| 23-7-24 | 7:50 | 19:55 | 13.2 | 35 kg | 25 kg | 200 gm | 8.2 | 81204.36 | 138686.82 | 45 kg | रजनीश |
| 24-7-24 | 8:10 | 19:55 | 13.3 | 35 kg | 30 kg | 180 gm | 8.1 | 81334.52 | 138814.43 | | रजनीश |
| 25-7-24 | 7:55 | 19:50 | 13.2 | 35 kg | 30 kg | 200 gm | 8.3 | 81444.10 | 138922.40 | | रजनीश |
| 26-7-24 | 7:50 | 19:55 | 13.2 | 35 kg | 25 kg | 180 gm | 8.2 | 81561.06 | 139087.06 | | रजनीश |
| 27-7-24 | 8:05 | 20:00 | 13.3 | 35 kg | 30 kg | 200 gm | 8.3 | 81693.87 | 139167.90 | | रजनीश |
| 28-7-24 | | | | | | | | | | | |
| 29-7-24 | | | | | | | | | | | |
| 30-7-24 | 7:55 | 19:50 | 13.1 | 35 kg | 30 kg | 200 gm | 8.3 | 81825.76 | 139287.60 | | रजनीश |
| 31-7-24 | 8:00 | 20:00 | 13.2 | 30 kg | 25 kg | 180 gm | | 81949.89 | 139412.04 | 45 kg | रजनीश |
| 31-7-24 | 7:50 | 20:00 | 13.3 | 30 kg | 30 kg | 180 gm | | 82062.96 | 139530.34 | | रजनीश |



| DATE | Inlet ON | Pump OFF | Inlet PH | LIME | FERROUS | POLY | OUTLET PH | FLOW METER INLET | FLOW METER DUTLET | SLUDGE | STAIN |
|---------|----------|----------|----------|------|---------|-------|-----------|------------------|-------------------|--------|--------|
| 01-8-24 | ← | ← | | | A | N | | | F | | |
| 02-8-24 | ← | ← | | | A | N | | | F | | |
| 03-8-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 82184.56 | 139649.55 | | Rajmth |
| 04-8-24 | ← | ← | | | U | | | | A | | |
| 05-8-24 | 8:10 | 19:55 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 82296.32 | 139759.66 | | Rajmth |
| 06-8-24 | 7:50 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 82453.44 | 139914.46 | | Rajmth |
| 07-8-24 | 8:00 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 82588.91 | 140046.59 | 45kg | Rajmth |
| 08-8-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 190gm | 8.2 | 82678.23 | 140135.98 | | Rajmth |
| 09-8-24 | 7:50 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 82796.76 | 140251.49 | | Rajmth |
| 10-8-24 | 8:05 | 19:55 | 13.2 | 35kg | 30kg | 190gm | 8.3 | 82909.45 | 140362.51 | | Rajmth |
| 11-8-24 | ← | ← | | | U | | | | A | | |
| 12-8-24 | 7:55 | 20:00 | 13.1 | 35kg | 25kg | 200gm | 8.2 | 83032.64 | 140483.29 | | Rajmth |
| 13-8-24 | 8:05 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 83155.42 | 140603.65 | 40kg | Rajmth |
| 14-8-24 | 7:50 | 20:00 | 13.2 | 30kg | 30kg | 190gm | 8.2 | 83277.59 | 140724.02 | | Rajmth |
| 15-8-24 | ← | ← | | | O | | | | A | | |
| 16-8-24 | 8:00 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 83398.92 | 140842.97 | | Rajmth |
| 17-8-24 | 7:55 | 19:55 | 13.2 | 35kg | 30kg | 190gm | 8.2 | 83519.31 | 140961.00 | | Rajmth |
| 18-8-24 | ← | ← | | | U | | | | A | | |
| 19-8-24 | ← | ← | | | U | | | | F | | |
| 20-8-24 | ← | ← | | | A | | | | F | | |
| 21-8-24 | 7:50 | 19:55 | 13.2 | 35kg | 25kg | 200gm | 8.2 | 83641.72 | 141081.60 | | Rajmth |
| 22-8-24 | 8:10 | 19:55 | 13.3 | 35kg | 30kg | 180gm | 8.1 | 83765.49 | 141203.54 | 45kg | Rajmth |
| 23-8-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 83888.69 | 141324.32 | | Rajmth |
| 24-8-24 | 8:00 | 20:00 | 13.2 | 25kg | 25kg | 180gm | 8.1 | 84008.35 | 141442.22 | | Rajmth |
| 25-8-24 | ← | ← | | | U | | | | A | | |
| 26-8-24 | ← | ← | | | L | | | | O | | |
| 27-8-24 | 8:05 | 19:55 | 13.3 | 30kg | 30kg | 190gm | 8.2 | 84122.82 | 141554.44 | | Rajmth |
| 28-8-24 | 7:55 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 84238.27 | 141668.19 | | Rajmth |
| 29-8-24 | 8:00 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.1 | 84351.20 | 141778.91 | 40kg | Rajmth |
| 30-8-24 | 7:50 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 84460.82 | 141886.91 | | Rajmth |
| 31-8-24 | 7:55 | 19:50 | 13.1 | 30kg | 25kg | 200gm | 8.2 | 84585.44 | 142009.08 | | Rajmth |



SEP 2024

21st Century Creations Pvt. Ltd.

E.T.P. LOG BOOK

| DATE | Inlet Pump ON | Inlet Pump OFF | Inlet PH | LIME | FERRUS | POLY | OUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGE | STGN |
|---------|---------------|----------------|----------|------|--------|-------|-----------|------------------|-------------------|--------|----------|
| 01-9-24 | | | | | | | | | | | |
| 02-9-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 84707.70 | 142128.95 | | Regulish |
| 03-9-24 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 84822.50 | 142241.49 | | Regulish |
| 04-9-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 84944.00 | 142361.19 | | Regulish |
| 05-9-24 | 7:50 | 19:55 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 85063.08 | 142477.94 | 45kg | Regulish |
| 06-9-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 85179.17 | 142592.31 | | Regulish |
| 07-9-24 | 7:55 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 85297.98 | 142708.79 | | Regulish |
| 08-9-24 | | | | | | | | | | | |
| 09-9-24 | 8:05 | 19:55 | 13.2 | 35kg | 30kg | 200gm | 8.2 | 85420.57 | 142829.57 | | Regulish |
| 10-9-24 | 7:50 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 85536.31 | 142943.60 | | Regulish |
| 11-9-24 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 85660.44 | 143065.30 | | Regulish |
| 12-9-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 85782.36 | 143185.42 | 40kg | Regulish |
| 13-9-24 | 7:50 | 19:55 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 85901.82 | 143302.54 | | Regulish |
| 14-9-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 86026.06 | 143424.94 | | Regulish |
| 15-9-24 | | | | | | | | | | | |
| 16-9-24 | 7:50 | 19:55 | 13.1 | 35kg | 25kg | 200gm | 8.2 | 86157.75 | 143534.44 | | Regulish |
| 17-9-24 | 8:10 | 19:55 | 13.3 | 35kg | 30kg | 180gm | 8.1 | 86254.71 | 143649.10 | | Regulish |
| 18-9-24 | 7:55 | 19:50 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 86378.23 | 143770.80 | | Regulish |
| 19-9-24 | 7:55 | 20:00 | 13.1 | 35kg | 25kg | 200gm | 8.2 | 86492.98 | 143883.30 | | Regulish |
| 20-9-24 | 8:05 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 86610.55 | 143999.14 | 45kg | Regulish |
| 21-9-24 | 7:50 | 20:00 | 13.2 | 35kg | 30kg | 200gm | 8.2 | 86717.88 | 144104.36 | | Regulish |
| 22-9-24 | | | | | | | | | | | |
| 23-9-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 86833.34 | 144218.11 | | Regulish |
| 24-9-24 | 7:55 | 19:55 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 86950.27 | 144333.31 | | Regulish |
| 25-9-24 | 8:00 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 87073.04 | 144453.68 | 45kg | Regulish |
| 26-9-24 | 8:00 | 19:55 | 13.2 | 35kg | 25kg | 190gm | 8.3 | 87182.63 | 144561.65 | | Regulish |
| 27-9-24 | 7:55 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 87305.15 | 144681.77 | | Regulish |
| 28-9-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 87419.38 | 144794.31 | | Regulish |
| 29-9-24 | | | | | | | | | | | |
| 30-9-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.2 | 87538.72 | 144911.31 | 40kg | Regulish |



E.T.P. LOG BOOK

21st Century Genetics Pvt. Ltd.

| D DATE | Inlet ON | Pump OFF | Inlet PH | LIME | FERRUS | POLY | OUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGE | SIGN |
|----------|----------|----------|----------|------|--------|-------|-----------|------------------|-------------------|--------|---------------------|
| 01-10-24 | 7:55 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 87656.32 | 145026.60 | Y | Rejinish |
| 02-10-24 | | H | | | | | | | A | | |
| 03-10-24 | 7:56 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 87770.85 | 145139.44 | | Rejinish |
| 04-10-24 | 8:00 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.1 | 87878.65 | 145245.64 | Y | Rejinish |
| 05-10-24 | | H | | | | | | | A | | |
| 06-10-24 | | S | | | | | | | A | | |
| 07-10-24 | 8:10 | 19:55 | 13.3 | 35kg | 30kg | 180gm | 8.1 | 87994.96 | 145359.67 | | Rejinish |
| 08-10-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 200gm | 8.3 | 88027.28 | 145391.52 | | Rejinish |
| 09-10-24 | 7:50 | 20:00 | 13.3 | 35kg | 30kg | 200gm | 8.3 | 88150.48 | 145512.30 | 40kg | Rejinish |
| 10-10-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 88330.44 | 145689.60 | | Rejinish |
| 11-10-24 | 7:50 | 19:55 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 88486.90 | 145813.59 | F | Rejinish |
| 12-10-24 | | S | | A | | | | | A | Y | |
| 13-10-24 | | S | | A | | | | | A | | |
| 14-10-24 | 8:10 | 19:50 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 88573.92 | 145928.88 | | Rejinish |
| 15-10-24 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 88690.59 | 146043.25 | | Rejinish |
| 16-10-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 88812.08 | 146162.95 | 35 kg | Rejinish |
| 17-10-24 | 8:20 | 19:55 | 13.2 | 35kg | 25kg | 180gm | 8.1 | 88933.01 | 146281.51 | | Rejinish |
| 18-10-24 | 7:55 | 20:00 | 13.1 | 35kg | 25kg | 200gm | 8.2 | 89058.39 | 146405.03 | | Rejinish |
| 19-10-24 | 8:05 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 89192.05 | 146536.07 | | Rejinish |
| 20-10-24 | | S | | A | | | | | A | Y | |
| 21-10-24 | 7:55 | 19:50 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 89320.43 | 146662.56 | | Rejinish |
| 22-10-24 | 8:10 | 19:55 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 89420.92 | 146761.56 | | Rejinish |
| 23-10-24 | 7:50 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 89547.38 | 146885.55 | | Rejinish |
| 24-10-24 | 8:00 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 89665.33 | 147001.75 | | Rejinish |
| 25-10-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 190gm | 8.2 | 89747.94 | 147082.74 | 45kg | Rejinish |
| 26-10-24 | 7:50 | 20:00 | 13.3 | 35kg | 30kg | 180gm | 8.2 | 89874.48 | 147207.41 | | Rejinish |
| 27-10-24 | | S | | A | | | | | A | | |
| 28-10-24 | 8:00 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 89988.34 | 147319.04 | | Rejinish |
| 29-10-24 | 7:50 | 20:00 | 13.3 | 30kg | 30kg | 180gm | 8.2 | 90102.81 | 147431.26 | | Rejinish |
| 30-10-24 | | S | | A | | | | | O | F | |
| 31-10-24 | | H | | L | | | | | A | Y | |



E.T.P. LOG BOOK

21st Century Seedream Pvt. Ltd.

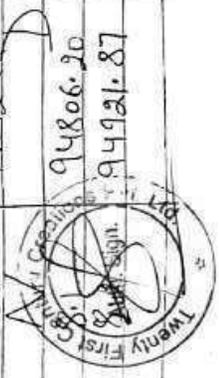
NOV 2024

| DATE | INLET PUMP ON/OFF | INLET PH. | LIME | FERROUS | POLY | OUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGE | SIGN |
|----------|-------------------|-----------|------|---------|-------|-----------|------------------|-------------------|--------|---------|
| 01-11-24 | H | | O | | N | I | D | A | Y | F |
| 02-11-24 | P | | A | | N | I | | | F | F |
| 03-11-24 | P | | A | | N | I | | | F | F |
| 04-11-24 | P | | A | | N | I | | | F | F |
| 05-11-24 | 8:05 | 20:00 | 35kg | 30kg | 200gm | 8.2 | 90214.26 | 147541.06 | | Rajnish |
| 06-11-24 | 8:10 | 19:55 | 35kg | 25kg | 180gm | 8.1 | 90348.18 | 147673.01 | 45kg | Rajnish |
| 07-11-24 | 7:55 | 19:50 | 35kg | 30kg | 200gm | 8.1 | 90463.91 | 147786.47 | | Rajnish |
| 08-11-24 | 7:50 | 19:55 | 30kg | 25kg | 180gm | 8.2 | 90579.01 | 147899.87 | | Rajnish |
| 09-11-24 | 7:50 | 20:00 | 35kg | 30kg | 200gm | 8.2 | 90699.02 | 148017.52 | Y | Rajnish |
| 10-11-24 | S | | | | | N | D | A | | |
| 11-11-24 | 8:10 | 19:55 | 30kg | 30kg | 180gm | 8.2 | 90816.97 | 148133.73 | | Rajnish |
| 12-11-24 | 7:50 | 20:00 | 30kg | 25kg | 180gm | 8.1 | 90911.58 | 148226.94 | | Rajnish |
| 13-11-24 | 8:00 | 19:50 | 35kg | 30kg | 200gm | 8.3 | 91026.68 | 148340.34 | 40kg | Rajnish |
| 14-11-24 | 7:55 | 19:50 | 35kg | 30kg | 190gm | 8.2 | 91142.07 | 148453.47 | | Rajnish |
| 15-11-24 | 7:50 | 20:00 | 30kg | 30kg | 180gm | 8.2 | 91266.52 | 148576.08 | | Rajnish |
| 16-11-24 | 7:55 | 19:50 | 35kg | 30kg | 200gm | 8.3 | 91361.19 | 148668.90 | Y | Rajnish |
| 17-11-24 | F | | | | | N | D | A | | |
| 18-11-24 | 8:10 | 10:00 | 0 | 0 | 0 | 0 | 91477.57 | 148783.56 | | Rajnish |
| 19-11-24 | P | | A | | N | T | | | F | F |
| 20-11-24 | P | | A | | N | T | | | F | F |
| 21-11-24 | P | | A | | N | T | | | F | F |
| 22-11-24 | P | | A | | N | T | | | F | F |
| 23-11-24 | P | | A | | N | T | | | F | F |
| 24-11-24 | P | | A | | N | T | | | F | F |
| 25-11-24 | 8:25 | 11:20 | | | | | 91500.41 | 148806.06 | | Rajnish |
| 26-11-24 | 8:30 | 09:10 | | | | | 91552.42 | 148851.30 | | Rajnish |
| 27-11-24 | 8:05 | 19:55 | 30kg | 30kg | 190gm | 8.2 | 91554.98 | 148859.12 | | Rajnish |
| 28-11-24 | 7:55 | 20:00 | 35kg | 30kg | 200gm | 8.2 | 91677.12 | 148980.15 | | Rajnish |
| 29-11-24 | 8:00 | 19:55 | 35kg | 25kg | 180gm | 8.1 | 91795.65 | 149096.35 | | Rajnish |
| 30-11-24 | 7:50 | 20:00 | 30kg | 30kg | 180gm | 8.2 | 91919.89 | 149218.75 | 40kg | Rajnish |



ISSUE

| Date | Inlet Pump ON | Inlet Pump OFF | Inlet PH | LIME | FERROUS | POLY | CUTLET PH | FLOW METER INLET | FLOW METER OUTLET | SLUDGE | SIGN |
|----------|---------------|----------------|----------|------|---------|-------|-----------|------------------|-------------------|--------|---------|
| 01-12-24 | 8:00 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 92046.35 | 149342.74 | Y | Rajnish |
| 02-12-24 | 7:50 | 20:00 | 13.2 | 35kg | 30kg | 180gm | 8.2 | 92163.85 | 149457.94 | | Rajnish |
| 03-12-24 | 8:00 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 92282.35 | 149574.68 | | Rajnish |
| 04-12-24 | 7:55 | 19:50 | 13.2 | 35kg | 25kg | 190gm | 8.2 | 92406.98 | 149696.38 | | Rajnish |
| 05-12-24 | 7:50 | 20:00 | 13.3 | 35kg | 30kg | 200gm | 8.3 | 92537.64 | 149825.60 | 45kg | Rajnish |
| 06-12-24 | | | | | | | | | | | |
| 07-12-24 | | | | | | | | | | | |
| 08-12-24 | | | | | | | | | | | |
| 09-12-24 | 7:50 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 92658.56 | 149944.15 | | Rajnish |
| 10-12-24 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 92867.53 | 150150.03 | | Rajnish |
| 11-12-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 93207.25 | 150483.09 | | Rajnish |
| 12-12-24 | 7:50 | 19:55 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 93322.70 | 150596.84 | | Rajnish |
| 13-12-24 | 8:05 | 20:00 | 13.1 | 30kg | 25kg | 180gm | 8.2 | 93430.97 | 150702.98 | | Rajnish |
| 14-12-24 | 7:55 | 19:50 | 13.1 | 30kg | 25kg | 190gm | 8.3 | 93570.73 | 150840.68 | 45kg | Rajnish |
| 15-12-24 | | | | | | | | | | | |
| 16-12-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 190gm | 8.2 | 93669.50 | 150937.51 | | Rajnish |
| 17-12-24 | 7:50 | 20:00 | 13.3 | 30kg | 25kg | 180gm | 8.1 | 93792.52 | 151058.11 | | Rajnish |
| 18-12-24 | 8:05 | 20:00 | 13.1 | 35kg | 30kg | 200gm | 8.2 | 93909.18 | 151173.05 | | Rajnish |
| 19-12-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 94026.77 | 151288.34 | | Rajnish |
| 20-12-24 | 7:55 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.1 | 94145.00 | 151404.82 | | Rajnish |
| 21-12-24 | 7:50 | 19:55 | 13.2 | 30kg | 25kg | 180gm | 8.2 | 94261.31 | 151518.85 | 40kg | Rajnish |
| 22-12-24 | | | | | | | | | | | |
| 23-12-24 | 7:50 | 20:00 | 13.1 | 25kg | 25kg | 180gm | 8.1 | 94375.50 | 151631.35 | | Rajnish |
| 24-12-24 | | | | | | | | | | | |
| 25-12-24 | | | | | | | | | | | |
| 26-12-24 | 7:50 | 20:00 | 13.2 | 30kg | 25kg | 180gm | 8.1 | 94470.23 | 151724.68 | | Rajnish |
| 27-12-24 | 8:00 | 19:50 | 13.1 | 35kg | 30kg | 200gm | 8.3 | 94577.56 | 151829.90 | | Rajnish |
| 28-12-24 | 7:55 | 19:50 | 13.2 | 35kg | 30kg | 190gm | 8.2 | 94692.66 | 151943.30 | | Rajnish |
| 29-12-24 | | | | | | | | | | | |
| 30-12-24 | 7:50 | 20:00 | 13.1 | 35kg | 30kg | 180gm | 8.1 | 94806.20 | 152054.62 | 45kg | Rajnish |
| 31-12-24 | 7:55 | 19:50 | 13.2 | 35kg | 25kg | 190gm | 8.2 | 94921.87 | 152168.02 | | Rajnish |





हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name: Twenty First Century Creations Pvt. Ltd.
Project Address: PLOT NO 207 HSIIDC , BARHI , SONEPAT
Village/MC: Bari Tehsil: Ganaur
District: SONIPAT State: Haryana
Pin Code: --
Communication Address: Plot no. 207 HSIIDC Barhi Sonipat Haryana
Address Regional Office: Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula

1. NOC No.: HWRA/NOC/IND/R/2023/279
2. Application No.: HWRA/IND/R/2023/859 3. Category: Industry
4. Project Status: Renew 5. NOC Type: Renew

6. Ground Water Extraction Permitted:

| Ground Water For | m3/day | m3/year | Valid From | Valid Upto |
|------------------|--------|----------|------------|------------|
| Total | 160.00 | 48000.00 | -- | -- |

7. Details of Ground Water Extraction: Total Existing No.:1 Total Proposed No.:0

| Abstraction Structure* | Total Existing No.:1 | | | | Total Proposed No.:0 | | | |
|------------------------|----------------------|-----|----|----|----------------------|-----|----|----|
| | DW | DCB | BW | TW | DW | DCB | BW | TW |
| | -- | -- | 1 | -- | -- | -- | -- | -- |

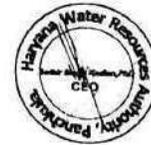
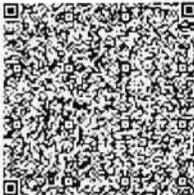
*DW - Dug Well; DCB - Dug cum Bore Well; BW - Bore Well; TW - Tube Well; DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year) --

9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism

| No. of Piezometers | Monitoring Mechanism | | |
|--------------------|----------------------|------|-----------|
| | Manual | DWLR | Telemetry |
| 0 | 0 | 0 | 0 |

* Terms & conditions are at the back of this page.



Note: This is computer generated certificate, it can be validated by scanning QR code.

Validity of this NOC shall be subject to compliance of the following mandatory conditions

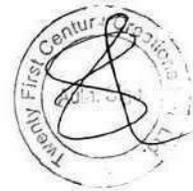
This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HRWA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.

Note: This is computer generated certificate, it can be validated by scanning QR code.



30. Tariff shall be charged on the basis of groundwater requirement approved in the previous NOC or actual water consumption whichever is higher, till the date of start of sharing of groundwater abstraction data through telemetry on HWRA portal. Subsequent to sharing of telemetry data on HWRA portal, tariff will be applicable as per actual groundwater consumption shared through telemetry on HWRA portal



Note: This is computer generated certificate, it can be validated by scanning QR code.

Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2024/2255 (Application Received Fee Paid)

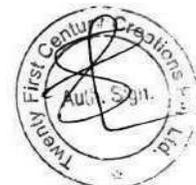
HWRA Previous NOC No: HWRA/NOC/IND/R/2023/279 Download

valid upto : 29/07/2024

HWRA Previous Application No: HWRA/IND/R/2023/859 Download

I. General Information:

| Application Type Category/ Type of Application: | |
|---|---|
| (i) Name of Applicant: | Varun Garg |
| ID Proof Type | PAN |
| ID Proof no | AIAPG1377J |
| Id Proof Document | Download |
| (ii) Designation of Applicant: | Director |
| Authorization Letter in the name of Varun Garg (applicant) | Download |
| (iii) Name of Industry: | Twenty First Century Creations Pvt. Ltd. |
| (iv) Registration number of Industry: | UDHYAM-HR-18-0026427 |
| (v) Location Details of the Industrial Unit | |
| Industrial Unit Address | Plot no. 207 HSIIDC Barhi Sonipat Haryana |
| State: | Haryana |
| District: | SONIPAT |
| Tehsil: | Ganaur |
| Block: | GANAUR |
| Village/MC: | Bari |
| Region: | over-exploited over-exploited |
| (vi) Correspondence Address | |
| Complete Postal Address | Plot no. 207 HSIIDC Barhi Sonipat Haryana |
| Mobile Number: | 9958233212 |
| E-Mail of Industry: | varun@21centurytextile.com |
| (vii) Salient Features of the Industrial Activity: | |
| Type of Industry | Textile Dyeing |
| Industry fall under | Previous: Small New : Medium |
| Is Water Intensive | Yes |
| Purpose of Abstraction | Other Use - inds and domestic use |
| Groundwater utilization for | Existing Industry |
| Whether present industrial activity commenced after 23.12.2020 | No |
| Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement | No |
| Consent to Operate | Download |
| CTO/CTE Number : | Issue Date : |
| 313101724SONCTO70861 249 | 05/08/2024 |



Validity Period of Consent to Operate From : 1 Oct 2024 To : 30 Sep 2029

Large industry/ MSME certificate/ proof Download

Description : TEXTILE INDUSTRY

(viii) Land use details of the existing/proposed Industrial unit premises

Ownership of the land(Enclose documents of ownership) Download

Latitude Longitude 29.5454 77.64456

Location Map Download

Total Land area(in sq m) 4050.00

Rooftop area of buildings/sheds(in sq m) 2250.00

Road/paved area(in sq m) 0.00

Green belt area(in sq m) 0.00

Open Land (in sq m) 1800.00

Source of availability of surface water for Industrial use, if any No

Townships/villages within 2 km radius of the Industrial unit No

2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)

Flow Chart of activities and requirement of water Download

Water Balance Chart with water requirement at each Stage. Download

Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD) Download

NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency Download

Quality of groundwater Fresh Water

Name of NABL(Under Valid Certificate) ASIA TEST LAB AND ENVIROCHEM LAB

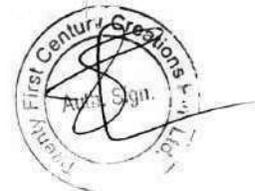
Upload test report of groundwater quality from NABL accredited lab Pre-monsoon Post-monsoon

Download Download

Whether any change in Groundwater Requirement No Download

If yes, then reason & justification for change in ground water requirement along with supporting documents, if any. Download

| | Existing | Revised |
|--|----------|-----------------|
| (i) Total water required(in m3/day) | 182.00 | 166.50 Download |
| a. Ground Water required(in m3/day) | 160.00 | 160.00 |
| b. Recycled Water usage(in m3/day) | 20.00 | 6.00 |
| c. Proposed/existing water supply from any agency(in m3/day) | 2.00 | 0.50 |



(ii) Breakup of Water Requirement and Usage:

| | Activity | Existing Requirement (m ³ /day) | Revised Requirement (m ³ /day) | No. of Operational Days in a Year | Annual Requirement (m ³ /year) |
|----|---|--|---|-----------------------------------|---|
| a. | Industrial Activity | 165.00 | 159.00 | 330 | 52470.00 |
| b. | Residential / Domestic | 7.00 | 1.50 | 330 | 495.00 |
| c. | Greenbelt Development / Environment Maintenance | 0.00 | 0.00 | 0 | 0.00 |
| d. | Other Use | 10.00 | 6.00 | 330 | 1980.00 |
| e. | Grand Total | 182.00 | 166.50 | | 54945.00 |

Source of recycled water

ETP

(iii) Breakup of Recycled Water Usage:

| | (m ³ /day) | (Days) | (m ³ /year) |
|---|-----------------------|-----------------------------------|------------------------|
| (a) Total Waste Water Generated: | 159.00 | 330 | 52470.00 |
| (b) Quantity of Treated Water Available | 6.00 | 330 | 1980.00 |
| i). Reuse in Industrial Activity: | 0.00 | 0 | 0.00 |
| ii). Reuse in Green Belt Development: | 0.00 | 0 | 0.00 |
| iii). Any other use | 6.00 | 0 | 0.00 |
| (c) Total Treated Water Utilized: | 6.00 | | 0.00 |
| (d) Quantity and mode of disposal of unutilised effluent: | 153.00 | sent to public sewer through cetp | |

3. Details of existing and/ or proposed groundwater abstraction structures

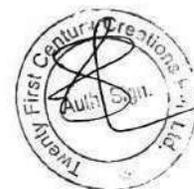
(a) Groundwater Abstraction Structure-Existing

| SNo. | Type/ Year of construction | Depth (meter)/ Diameter (mm) | Depth to water level (meters below ground level) | Discharge (m ³ per hour) | Operational hours/ (day)/ days/year | Mode of lift | Horse Power of pump | Whether fitted with water meter or not |
|------|----------------------------|------------------------------|--|-------------------------------------|-------------------------------------|--------------|---------------------|--|
| 1 | bore well/ 2015 | 70.00/ 125.00 | 55.00 | 23.10 | 6.92/ 330 | 1 | 10 | No |

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

| | |
|---|--|
| 4. Likely date of operation of proposed tubewell | |
| 5. Quantum of ground water recharge(m ³ /year) | 0.00 |
| 6. Water Efficient Technology will be adopted | Download |
| 7. Valid Consent of operate issued by HSPCB(CTO) | Download |
| 8. Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant) | Download View Online compliance Report |



| | | |
|---|--------------|----------|
| 9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD. | | Download |
| 10. Affidavit for compliance, as per format. | | Download |
| 11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Sallent features of IAR, in the prescribed formats. | | |
| 12 i. Any Other Document/Information | (RWH REPORT) | Download |
| ii. Any Other Document/Information | (decl) | Download |
| iii. Any Other Document/Information | (decl) | Download |
| 13. I shall comply with all the terms and conditions of the Permission for renewal. | | Yes |

Self Declaration:-

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Download

Signature of Applicant with Office Seal

.(Varun Garg)

(Director)

a) Information of payment for Application Fee

| Total Amount | | | | |
|----------------------|-----------------|------------|--------|---------|
| Mode of Payment | | Online | | |
| Reference No. | Transaction No. | Date | Amount | Status |
| HRWA1002052716204274 | YYBK2324092185 | 10/05/2024 | 25000 | success |

b) Information of payment for Tarrif Fee

| | | | | |
|-----------------|--|--|--|--|
| Total Amount | | | | |
| Mode of Payment | | | | |



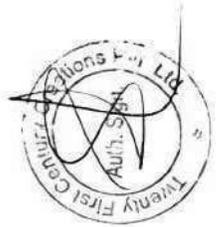


Welcome: varun@21centurytextile.com ()

Apply for NOC ▾ Apply for Registration (Micro and Small Enterprise - G.W Req. < 10 KLD) ▾

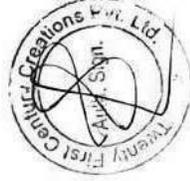
My Applications

| Sr No. | Application No. | Application Date | Application Type | Name | Application Status | Application | View/Edit |
|--------|--------------------------|------------------------|------------------|--|-------------------------------|-------------|-----------------------|
| 1 | 21-3/20527/1/HR/IND/2021 | 21-03-2021 12:47:00 | Industry | Twenty First Century Creations Pvt. Ltd. | Permission Certificate Issued | New | View Application Form |
| 2 | HWRA/IND/N/2022/3586 | 04-04-2022 18:19:15 | Industry | Twenty First Century Creations Pvt. Ltd. | Download Certificate | New | View Application Form |
| | | | | | Rejected by Authority | | View Application Form |
| | | | | | View Observations | | Edit |



Ground Water Extraction

| | | | | | | | |
|---|----------------------|------------------------|----------|--|---|-------|---|
| 3 | HWRA/IND/R/2023/859 | 11-07-2023 16:27:33 | Industry | Twenty First Century Creations Pvt. Ltd. | Permission Certificate Issued Download Certificate | Renew | View Application Form |
| 4 | HWRA/IND/R/2024/2255 | 10-05-2024 16:22:02 | Industry | Twenty First Century Creations Pvt. Ltd. | Recommended to Authority View Observations | Renew | View Application Form Edit |





HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 2631

Dated: 2/11/25

To

M/s Twenty First Century Creation Pvt. Ltd.
PLOT NO. 207, HSIIDC, Barhi,
District Gannaur, Sonipat, Haryana.

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 07.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Pre-treatment (Bleaching) and dyeing having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit.-

1 Effluent characteristics, as per analysis report is as below:-

| Parameter | PETP inlet | PETP outlet | Prescribed discharge norms | Compliance w.r.t norms |
|------------|------------|-------------|----------------------------|--|
| pH | 6.6 | 8.5 | 6.0-9.0 | With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages. Non-compliance (Dilution) |
| Colour | BDL | BDL | - | |
| BOD (mg/l) | 398 | 6 | 500 | |
| COD (mg/l) | 1256 | 28 | 1400 | |
| TSS (mg/l) | 463 | 36 | 1500 | |
| TDS (mg/l) | 2216 | 1268 | 2100 | |

2. With existing treatment scheme, such a high reduction (BOD: 398 mg/l to 6 mg/l (98.49%), COD: 1256 mg/l to 28 mg/l (97.77%), TSS: 463 mg/l to 36 mg/l (92.24%), TDS: 2216 mg/l to 1268 mg/l



(42.77%) and FDS 1712 mg/l to 992 mg/l (42%) in pollution parameters indicates dilution with freshwater in PETP at different stages

- 3 The unit has not obtained Hazardous Waste Authorization from HSPCB
- 4 Actual production is much higher than consented production. Hence it should be considered as non-compliance w.r.t. to suspected dilution and not having Hazardous waste authorization.

Recommendation of the Team: -

- 1 The unit shall immediately stop dilution of fresh water into PETP system
- 2 The unit shall conduct study on water balance through government reputed institutes.
- 3 The unit shall ensure that untreated effluent not discharged without treatment.
- 4 The unit shall obtain valid no objection certificate from HGWA.

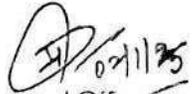
Therefore, you are hereby directed to show cause & explain within 15 days as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

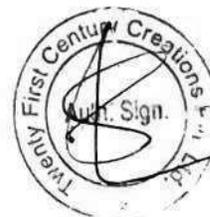
Endsl. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonepat Region.

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please


Regional Officer,
Sonepat Region.





HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,
Sonapat Ph. 0130-2236119(O) Email:-

hspcbrosr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313101724SONCTO70861249

Dated:05/08/2024

To.

M/s :TWENTY FIRST CENTURY CREATION PVT. LTD.
PLOT NO. 207, HSIIDC, BARHI SONEOAT

Subject: Grant of consent to operate to M/s TWENTY FIRST CENTURY CREATION PVT. LTD..

Please refer to your application no. 70861249 received on dated 2024-06-28 in regional office Sonapat. With reference to your above application for consent to operate, M/s TWENTY FIRST CENTURY CREATION PVT. LTD. is here by granted consent as per following specification/Terms and conditions.

| | |
|--------------------------------------|--|
| Consent Under | BOTH |
| Period of consent | 01/10/2024 - 30/09/2029 |
| Industry Type | Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring |
| Category | RED |
| Investment(In Lakh) | 761.0 |
| Total Land Area(Sq. meter) | 4050.0 |
| Total Builtup Area(Sq. meter) | 2250.0 |
| Quantity of effluent | |
| 1. Trade | 150.0 KL/Day |
| 2. Domestic | 3.0 KL/Day |
| Number of outlets | 2.0 |
| Mode of discharge | |
| 1. Domestic | Into HSIIDC sewer leading to CETP |
| 2. Trade | Into HSIIDC sewer after treatment leading to CETP |
| Domestic Effluent Parameters | |
| 1. NA | |
| Trade Effluent Parameters | |
| 1. BOD | 500 mg/l |
| 2. COD | 1400 mg/l |
| 3. TSS | 1500 mg/l |
| 4. O&G | 15 mg/l |
| 5. pH | 6.0-9.0 |
| 6. Colour | 150 P.C.U. (Platinum Cobalt Units) |



| | |
|--|-----------------------|
| 7. Total Dissolved Solids, Inorganic (TDS) | 2100 mg/l |
| 8. Sulphide (as S) | 2 mg/l |
| 9. Sodium Absorption Ratio (SAR) | 26 |
| 10. Ammonical Nitrogen (as N) | 50 mg/l |
| 11. Phenolic Compounds (as C ₆ H ₅ OH) | 1 mg/l |
| 12. Total Chromium as (Cr) | 2 |
| Number of stacks | 1 |
| Height of stack | |
| 1. Stack attached to boiler | 30 meters |
| Emission parameters | |
| 1. SPM | 80 mg/m ³ |
| 2. NOX | 50 mg/m ³ |
| 3. SOX | 50 mg/m ³ |
| Product Details | |
| 1. FABRIC DYEING | 0.4 Metric Tonnes/day |
| 2. BLEACHING | 2.0 Metric Tonnes/day |
| Capacity of boiler | |
| 1. Steam boiler | 3.0 Ton/hr |
| Type of Furnace | |
| 1. NA | |
| Type of Fuel | |
| 1. Biomass | 7.0 Ton/day |
| Raw Material Details | |
| SOAP | 20 Kg/Day |
| SODA ASH | 60 Kg/Day |
| SAUSTUC FLEX | 60 Kg/Day |
| REACTIVE DYES | 40 Kg/Day |
| WASHING FABRIC | 1500 Kg/Day |
| H Y D R O G E N P E R O X I D E | 80 Kg/Day |
| SILICON | 10 Kg/Day |
| DESIZER | 20 Kg/Day |
| ACETIC ACID | 60 Kg/Day |
| WETTING AGENT | 30 Kg/Day |

Regional Officer, Sonipat
Haryana State Pollution Control Board.

Terms and conditions



1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.



16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation, Regulation and Management) Authority (HWRA) for scientific development of precious resource.

18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.

19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

Specific Conditions :

1. That product/process will be FABRIC DYEING = 400 Kg/day and BLEACHING = 2000 Kg/day. 2. That unit will not discharge trade effluent more than 150 KL/day. 3. That unit will run ETP/APCM regularly and effectively & maintained log books properly. 4. That unit will keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules. 5. That unit will provide inter locking arrangement of DG set with ETP/APCM to ensure regular and effective running of pollution control devices. 6. That unit will not discharge any untreated effluent inside and outside its premises. 7. That unit will not add any polluting process/ machinery and also not to add any process which increases the water pollution load. 8. That unit will comply with all the provisions of Hazardous Waste Rules. 9. That unit will comply the emissions standards laid down for boilers/TFH by CAQM/CPCB/Hon'ble Courts. 10. That CTO so granted shall become invalid in case of violation of any of the above / any law of the land. 11. That unit will modify/upgrade its ETP, if inlet parameters of CETP will revise in future. 12. That unit will install Electromagnetic flow meter on all the sources of Raw water and on the inlet & final outlet of the ETP and maintained the logbook of the same. 13. That unit will not extract ground water without permission from HWRA for extraction of ground water. 14. That unit will not discharge effluent into sewer without permission from HSIIDC for discharge of effluent in HSIIDC sewer leading to CETP. 15. That unit will comply CAQM direction issued vide No. 65 & amended till date, HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR and direction No. 76 dt. 29.09.2023 of CAQM regarding installation of CPCB-IV+ compliant DG set/Duel Fuel Kit/ Retrofitted Emission Control Device (RECD) certified by the authorized agencies on DG sets more than 19 kW.

*Regional Officer, Sonipat
Haryana State Pollution Control Board.*



VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this ²¹....day of...**FEB**.....2025

Accepted, identified and certified subjected to the terms of the fees.

Sb

Archana Yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Client

Shivani Chawla

Chinmay Dubey

Rhythm Katyal

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

For Twenty First Century Creations Pvt. Ltd.

Director



TWENTY FIRST CENTURY CREATIONS PVT. LTD.

Ultra Modern Rotary Fabric Printing, Dyeing & Schiffely Embroidery

BOARD RESOLUTION

CERTIFIED TRUE COPY OF RESOLUTION PASSED IN THE MEETING OF BOARD OF DIRECTOR OF M/S. TWENTY FIRST CENTURY CREATIONS PVT LTD., HELD ON 19th OF February 2025, AT 11:00 AM AT THE REGISTERED OFFICE: B-199, PHASE-1, ASHOK VIHAR, DELHI-110052.

RESOLVED THAT Mr. Varun Garg, Director of M/s Twenty First Century Creations Pvt.Ltd. be and is hereby authorized on behalf of M/s Twenty First Century Creations Pvt.Ltd., to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the LLP.

RESOLVED FURTHER THAT Mr. Varun Garg, is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Varun Garg, in connection with the above matters be and are hereby ratified and conf...

For Twenty First Century Creations Pvt.Ltd.

For Twenty First Century Creations Pvt. Ltd.

Managing Director
(Pawan Kumar Garg)

 Director

Twenty First Century Creations Pvt.Ltd

For Twenty First Century Creations Pvt. Ltd.

Director
(Varun Garg)

Director

Regd. Office : B-199, Ashok Vihar, Phase-1, Delhi-110052, Mob.: 9811112919, 9958233212,
Email : varun@21centurytextile.com, Web : www.21centurytextile.com

UNIT - 1 : MILL : PLOT NO. 207, HSIIDC, Barhi, Industrial Area - 131101, Distt. Sonapat (Haryana)
UNIT - 11 : MILL : PLOT NO. 55, HSIIDC, Barhi, Industrial Area - 131101, Distt. Sonapat (Haryana)
Mob.: 9899240309

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

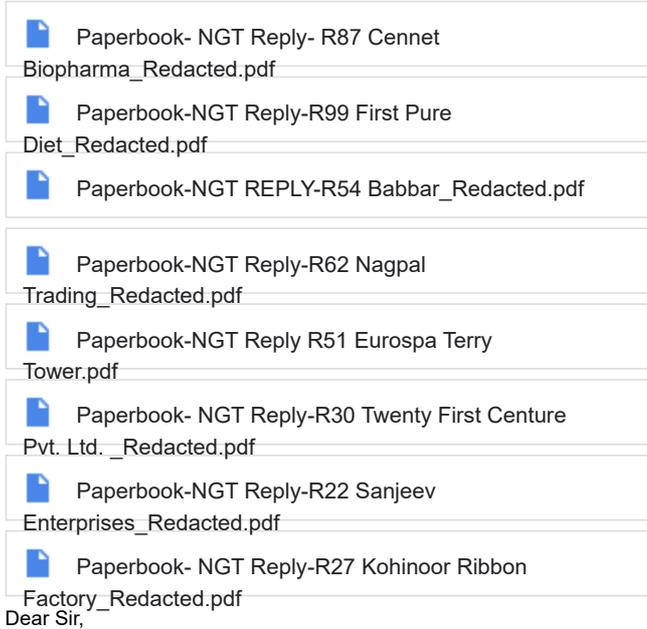
1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 26, 2025 at 3:26 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>



Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager



8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments

-  Paperbook-NGT Reply- R6 Shree Gopal_Redacted.pdf
6873K
-  Paperbook-NGT Reply-R14 Budh Singh_Redacted.pdf
12205K
-  Paperbook-NGT REPLY-R21 KUCHAL.pdf
3438K